

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification of this office order No.72984-73194/F.1(3)/Gaz/2022 dated 19.09.2022, the following Committee is hereby reconstituted, with immediate effect :

S.No	Name of the Committee	Name of Judicial Officer	Designation
1	Recommendation Committee for the purpose of making recommendations to the High Court of the names of suitable candidates for the posts of AO(J) and above as per Rule 2(13) of the Delhi District Court Establishment Rules, 2012.	Principal District & Sessions Judge (HQ)	Chairperson
		Sh.Sanjay Garg, Principal District & Sessions Judge (East), Karkardooma	Member
		Ms. Shalinder Kaur, Principal District & Sessions Judge, (South), Saket	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.



(NAROTTAM KAUSHAL)  
Principal District & Sessions Judge (HQs)  
Delhi

No. 35821-851 /F.1(3)/Gaz/23

Dated 04 MAY 2023

**Sub:- Reconstitution of Committee.**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes, Delhi/New Delhi.
3. The Officers concerned.
4. The AO(J)/Branch In-Charge, Promotion Cell, with the direction to pursue the matter.
5. The AO(J)/Branch In-charge, Admin- I, II & III, Recruitment Cell, Accounts Branch, General Branch, Tis Hazari Courts, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)  
Delhi

